

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

119. C.P.(IB)-529(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: BNP Paribas Wealth Management India  
Private Limited.

SECTION 59 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Counsel is appeared though VC but did not mark appearance.

Counsel for the Applicant submits that the arguing Counsel is in personal  
difficulty. At request, list on **20.03.2024**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//